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IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-611/ND/2017

**In the matter of :**

**SRS Finance Limited**

.. PETITIONER

**Vs.**

**Goodluck Ornaments (P) Ltd**

.. RESPONDENT

**SECTION :**

**Under Section 7 of IBC Code, 2016**

**Order delivered on 18.7.2018**

**Coram :**

(R. VARADHARAJAN)

HON'BLE MEMBER (JUDICIAL)

(Dr. VK Subburaj),

HON'BLE MEMBER (TECHNICAL)

**For the Petitioner /Op. Creditor: -**

**For the Respondent/Corporate Debtor :**

**For the Intervener :**

**ORDER**

Pursuant to the Order dated 12.6.2018 passed by this Tribunal wherein the Bench Officer, Court-III was directed to issue notice to the petitioner in relation to the next date of hearing, Ld. Bench Officer states that notice to the petitioner has been taken today only and that the outcome is awaited. For this purpose, post the matter on 23.8.2018.

List on 23.8.2018.

-Sdl-

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

-Sdl-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit